

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 15/2016 and
CA NO. 16/2016 IN
CP NO. 71/Chd/2016.**

Mr. Shailendra Kumar Agarwal & Anr.

...Petitioners

Versus

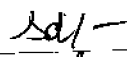
M/s KTM Ply Wood Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Amit Jit Singh Narang, Advocate for petitioners.
Mr. J.S.Bhatia, Advocate for respondents.

The matter cannot be taken up today for hearing. The matter is adjourned to 18.05.2017 for arguments.

A request be made to the Hon'ble President, NCLT, Principal Bench, New Delhi intimating that it would not be possible to dispose of the case within the extended period which is going to expire on 25.04.2017. However, efforts would be made to dispose of the case as expeditiously as possible.


(Deepa Krishan)
Member (Technical)

April 05, 2017
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